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**OFFICE OF THE PRL. DISTRICT & SESSIONS JUDGE,
RANGAREDDY DISTRICT**

C I R C U L A R

Circular Dis.No. 720 /2016

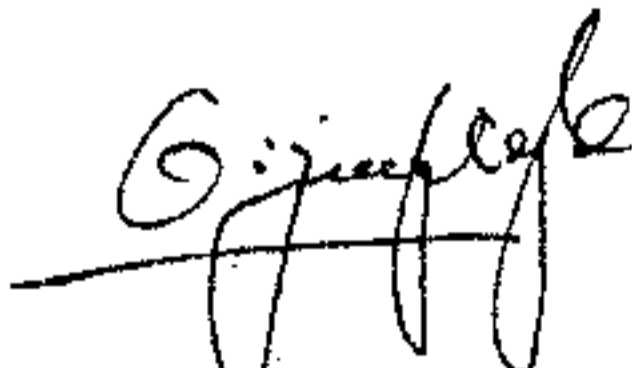
Dated: 30-01-2016

Sub: GHMC Elections - Declaration of general holiday on Tuesday the 2nd February, 2016 in connection with the 3rd Ordinary Elections to the Greater Hyderabad Municipal Corporation-2016, to the subordinate Courts i.e. Courts functioning in Head Quarters (LB Nagar), Hayatnagar, Rajendranagar, Kukatpally and Malkajgiri in the Greater Hyderabad Municipal Corporation areas notified for elections – Reg.

Ref: 1.HC's Circular Roc.No.5996/E1/2001, dated 20.12.2001.
2.HC's Circular Roc.No.1485/SO/2009, dated 03.12.2009.
3.HC's Circular Roc.No.4122/SO-I/2015, dated 01.09.2015.
4.HC's Roc.No.242/SO-1/2016, dated 29.01.2016.

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The Prl. District and Sessions Judge, Ranga Reddy District, hereby declare, **Tuesday, 2nd February, 2016 to be a General Holiday** in view of the "3rd Ordinary Election to the Greater Hyderabad Municipal Corporation-2016" to the subordinate courts i.e. Courts functioning in Head Quarters (LB Nagar), Hayatnagar, Rajendranagar, Kukatpally and Malkajgiri in the Greater Hyderabad Municipal Corporation areas notified for elections in Ranga Reddy District.


**Prl. District Judge
Rangareddy District Judge
Ranga Reddy Dist.**

To

- 1.All the Judicial Officers working in the District Court, LB Nagar.
- 2.All the Judicial Officers working in Hayatnagar, Rajendranagar, Kukatpally and Malkajgiri.
- 3.The President, Bar Association, Ranga Reddy District Court.
- 4.The President, Bar Association, Hayatnagar, Kukatpally, Rajendranagar and Malkajgiri Courts.
- 5.The Notice Boards in Hayatnagar, Rajendranagar, Kukatpally and Malkajgiri Courts.
- 6.The Print and Electronic Media.
- 7.The Court Manager, R.R.District (with a request to place the same in District Courts website)
8. Spare Copy.